

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

Applicant(s):

Advocate for

Applicant(s) :

Respondent(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00000/2014 (Dy. No.1058/2014)</u> <u>Date of Order : 19.08.2015</u></p> <p>None present for applicant.</p> <p>Despite giving so many opportunities to the applicant, the defects have not been removed.</p> <p>Accordingly, the OA is dismissed for non-removal of defects as well as for non-appearance.</p> <p> [Arvind Jayram Rohee] Judicial Member</p> <p> [Meenakshi Hooja] Administrative Member</p> <p>Rss</p>

Received 6/25  
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25/8/15